HIGH COURT OF JAM MU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Notification

No.: 1463 of 2025/RG

Dated:- 01.05.2025

In pursuance of the Government of India, Ministry of Law and Justice, Department of Justice, (Appointments Division), New Delhi's Notification F.No. K.13021/05/2024-US.I dated 29th April 2025, Hon'ble Mr. Justice Sanjay Parihar and Hon'ble Mr. Justice Shahzad Azeem took oath of their respective offices as Judge of the High Court of Jammu & Kashmir and Ladakh, today on 1st May, 2025 at 03:00 PM.

Registrar General (Officiating)

Dated: 01.05.2025

No.23938-70 1R6/675

Copy	of t	he above	forwarded	to	the:

- Secretary General, Supreme Court of India, New Delhi; 1.
- 2. Joint Secretary to Govt. of India, Ministry of Law and Justice (Department of Justice), New Delhi.
- 3. Principal Secretary to Hon'ble Lieutenant Governor of the Union Territory of Jammu & Kashmir;
- 4. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Ladakh;
- Registrar General, High Court of _for information.
- 6. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu;
- Secretary to Hon'ble Mr./Mrs. Justice _

.....for information of their Lordships.

- 8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Jammu, for information.
- Secretary Law, Department of Law and Justice, UT of Ladakh for information;
- 10. Accountant General, J&K, Srinagar, for information and necessary action (copy of Notification is
- 11. Member Secretary, J&K Legal Services Authority;
- 12. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Jammu;
- 13. Director, J&K Judicial Academy, Jammu.
- 14. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Jammu;
- 15. Registrar Computers, High Court of J&K and Ladakh, Jammu;
- 16. Registrar Inspection, High Court of J&K and Ladakh, Jammu;
- 17. Registrars Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
- 18. CPC, e-Courts, High Court of Jammu & Kashmir and Ladakh
- 19. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;

..... for information

- 20. Manager, J&K Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
- 21. Director Finance, High Court of Jammu & and Kashmir, Main Wing, Jammu;
- 22. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar, for information and necessary

.... for information and necessary action.

- 23. Incharge NIC, High Court of J&K and Ladakh for getting the same uploaded on the official Website of the High Court.
- 24. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of same.
- 25. Office file.

Registrar General (Officiating)